

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3528
ANSWERED ON:29.07.2009
ILLEGAL ACTIVITIES BY BALCO
Biswal Shri Hemanand

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Hon'ble Supreme Court has directed the Government to maintain status quo in the case of BALCO for encroaching land and deforestation activities;
- (b) if so, whether BALCO is still indulging in illegal activities by encroaching private and revenue land and cutting of green trees for construction of Power Plant;
- (c) If so, the details thereof; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) to (d): The information is being collected from the State Government of Chhattisgarh and will be laid on the table of the House.